

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 25

Dated Guwahati, the 17th May, 2016

In supersession of all previous orders, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Hrishikesh Roy, as Judge In-charge, Administrative Department (JAD) of the Gauhati High Court under Rule 4 of Chapter I, Gauhati High Court Rules to exercise the powers specified in the Gauhati High Court Rules.

By Order,

Sd/- H.K. Sarma,
REGISTRAR GENERAL

Memo No. HC.III-29/2013/ 1203 – 23 /G, Dated: 17th May, 2016

Copy to:

- 1) The Registrar (Admn. / Vig. /Judl. /Estt.), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
- 5) The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 6) The Chairman, N.E. Bar Council, Guwahati.
- 7) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 8) The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
- 9) The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
- 10) The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
- 11) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 12) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 13) The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court.*
- 14) The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
- 15) The P.S. to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
- 16) The P.S. to Hon'ble Mr./Dr.(Mrs.)/Mrs. Justice _____ Gauhati High Court, Guwahati.
- 17) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 18) The Court Officer, No.1 & 2, Gauhati High Court, Guwahati
- 19) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 20) The Court Manager, Gauhati High Court, Guwahati.
- 21) The Chief Security Officer, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

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